

**DAILY BOARD (COURT ROOM NO. 33)**  
**DATED 06.07.2020.**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	POCSO SPL CASE 416/14	The State R.A.K.Marg P.S. Vs Nitin Shantaram Bole	Judgment	
2.	POCSO SPL CASE 287/15	The State of Worli Police Station Vs Ganesh Hanumant Kadam	Judgment	
3.	POCSO SPL CASE 482/15	The State of Wadala T.T. Police Station Vs. Arbaz Moijjudin Shaikh	Judgment	
4.	POCSO SPL CASE 529/17	The State Vakola Police Station Vs Mansur Noor Mohd.Shaikh	Argument	
5.	BAIL APPL POCSO 789/20	Puttan @ Safik Samiulla Khan Vs State Government T Vikhorli Police Stn.	Reply/Say	
6.	BAIL APPL POCSO 830/20	Jagdish Kamal Singh Vs State Government T Vinoba Bhave Police Station	Reply/Say	
7.	BAIL APPL POCSO 840/20	State Government T V.B Nagar Vs Imran Changur Ansari	Reply/Say	
8.	BAIL APPL POCSO 848/20	Pannalal Ghinaya Gautam Vs The State of Maharashtra Ghatkopar Police Stn,Mumbai	Reply/Say	
9.	BAIL APPL POCSO 849/20	Rohit Bachhan Singh Vs The State of Maharastra RCF Police Station, Mumbai	Reply/Say	
10.	BAIL APPL POCSO 736/20	The State - Bhandup Police Station-Respondent Vs Sanjay Virdar Rajbhar-Applicant	Appearance	

**Sheristedar**